

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

STARRED QUESTION NO.94* TO BE ANSWERED ON: 28.07.2026

Uninterrupted supply of fertilizers

94 # Dr. Jyoti Nagnath Waghmare:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the details of the uninterrupted actual supply of Urea and DAP ensured by Government during the Kharif and Rabi seasons in Maharashtra against the record demand, district-wise;
- (b) the manner in which Government, while taking prompt action on complaints regarding the forced bundling (linking) of other products with fertilizers and black marketing by local dealers, has eliminated this malpractice through the transparent Direct Benefit Transfer (DBT) system; and
- (c) the policy being adopted under the 'One Nation One Fertilizer' scheme to enhance the availability of affordable Nano Urea and create public awareness thereof in remote rural areas?

ANSWER

THE MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SHRI JAGAT PRAKASH NADDA)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO RAJYA SABHA STARRED QUESTION NO. 94* FOR 28.07.2026 REGARDING “UNINTERRUPTED SUPPLY OF FERTILIZERS” TABLED BY DR. JYOTI NAGNATH WAGHMARE.

(a) The mandate of D/o Fertilizers is to ensure adequate availability of fertilizers at State level. However, the distribution of fertilizers within the State at district/block level is done by the concerned State government. In this regard, the availability of Urea and DAP has remained adequate in the State of Maharashtra during the ongoing Kharif 2026 season and Rabi 2025-26 season. The information regarding requirement, availability, sales and closing stock of Urea and DAP in the State during ongoing Kharif 2026 season and in Rabi 2025-26 season is as under:

MAHARASHTRA					
AVAILABILITY POSITION OF UREA AND DAP DURING ONGOING KHARIF 2026 SEASON (From 01.04.26 TO 23.07.26)					
					Fig. in LMT
S.No	Product	Requirement	Availability	DBT Sales	CLOSING STOCK AS ON 23.07.2026
1	UREA	9.96	14.27	8.92	5.35
2	DAP	3.37	3.66	2.60	1.06

AVAILABILITY POSITION OF UREA AND DAP DURING RABI 2025-26 SEASON					
					Fig. in LMT
S.No	Product	Requirement	Availability	DBT Sales	CLOSING STOCK AS ON 31.03.2026
1	UREA	11.25	16.65	11.55	5.10
2	DAP	2.60	4.96	2.71	2.25
Source: iFMS Dashboard					

Further, as informed by the State, the district-wise information regarding availability position of Urea and DAP in the State for Kharif 2026 season is placed at **Annexure A** and for Rabi 2025-26 season is placed at **Annexure B**.

(b) In order to address the issues of black-marketing/ overpricing and other malpractices, fertilizers are declared as an essential commodity under the Essential Commodities Act 1955 and notified under Fertilizer Control Order-1985. State Governments are adequately empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at D/o Fertilizers level regarding these malpractices are sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. However, Department of Agriculture & Farmer's Welfare, in consultation with the State Governments, is regularly monitoring the enforcement action taken by States against the cases of Black marketing, Hoarding, Sub-standard and Diversion on weekly basis. In the country, from 01.04.2026 to 17.07.2026, 1,58,886 raids have been conducted with 8,262 show cause notices issued, 2,692 licenses suspended/cancelled and 247 FIRs registered against defaulters.

Further, State Government of Maharashtra has informed that it has undertaken intensive enforcement drives to curb black marketing, hoarding, diversion and coercive tagging/linking of subsidised fertilizers with non-subsidised agricultural inputs under the provisions of the Fertilizer Control Order-1985 and the Essential Commodities Act-1955. The details of enforcement action taken by the State up to 22.07.2026 is as under:

Overall Enforcement

A total of 40,266 fertilizer/agricultural input sale centres has been inspected across the State.

- 1,650 show cause notices have been issued.
- 1,243 fertilizer dealer licences have been suspended.
- 204 fertilizer dealer licences have been cancelled.
- 62 FIRs have been registered.

Category-wise Action is as under:

Black Marketing

- 850 fertilizer sale centres have been issued show cause notices.
- 575 licences have been suspended.
- 17 FIRs have been registered.

Hoarding

- 728 fertilizer sale centres have been issued show cause notices.
- 222 licences have been suspended.

Sub-standard Quality

- 56 fertilizer sale centres have been issued show cause notices.
- 426 licences have been suspended.
- 38 FIRs have been registered.

Diversion

- 16 fertilizer sale centres have been issued show cause notices.
- 20 licences have been suspended.

- 7 FIRs have been registered.

Besides, with a view to safeguarding the interests of farmers and ensuring fair trade practices, the Government of Maharashtra has prohibited the practice of coercive tagging/linking of subsidized chemical fertilizers with non-subsidized fertilizers, micronutrients, bio-fertilizers and biostimulants. Accordingly, vide **Government Circular No. Krishipadum-28016/118/2026-MAG-17A (1646138) dated 20.05.2026** and **Commissionerate of Agriculture letter dated 20.05.2026**, all manufacturers and suppliers of subsidized fertilizers in the State have been directed not to compel the sale of any non-subsidized agricultural inputs along with subsidized fertilizers. Strict action is being taken against violations of these directions under the provisions of the **Fertilizer Control Order-1985** and other applicable laws.

Moreover, in order to reduce black marketing under DBT system for sale in Fertilizers, the sale of subsidized fertilizers is done by 100% Aadhaar based authentication of the beneficiary. Additionally, a monthly ceiling of 50 bags per buyer per month is placed for equitable distribution of fertilizers except for Telangana having the ceiling of 2 Bags per Acre (for Urea only) per buyer and Jammu & Kashmir having the ceiling of 60 bags per buyer per season. Based on the purchase, various reports are made available in the iFMS Dashboards for monitoring by respective State Officials. Additionally, under the 'Framework for Fertilizer Sale' in 40 identified districts of 20 States, the fertilizer is being sold to the identified farmer only as per the requirement based on land area and crop sown. Ceiling of bags is different in the Pilot districts under the 'Framework for Fertilizer Sale' as decided by the respective states.

Furthermore, Tagging/linking of other products with fertilizers is not encouraged by Department of Fertilizers. In this regard, D.O. letters are regularly written to State Governments requesting them to take strict action as per extant rules to prevent tagging. Besides, suitable directions are issued to fertilizer companies directing them not to indulge in such practices

(c) Government of India, vide notification dated 24th August, 2022, has decided to implement One Nation One Fertilizers (ONOF) by introducing Single Bharat Brand for Fertilizers and Logo under Fertilizer subsidy scheme namely "Pradhanmantri Bhartiya Janurvarak Pariyojna" (PMBJP). The objective of the scheme is to increase the availability basket of fertilizers; take care of dilemma among farmers in choosing from plethora of brands available in the markets, to reduce the crisscross movement and further ensure timely supply of fertilizers.

Presently, fertilizers viz. Urea, DAP, MOP & NPKS are dispatched under the Bharat Brand.

Furthermore, in order to promote the use of Nano Fertilizers, like Nano Urea, among farmers across the country, the following measures have been undertaken:

- i. Use of Nano Urea is promoted through different activities such as awareness camps, webinars, field demonstrations, Kisan Sammelans and films in regional languages etc.
- ii. Nano Urea and Nano DAP are made available at Pradhan Mantri Kisan Samridhi Kendras (PMKSKs) by concerned companies.
- iii. For ease in application and utilization of Nano fertilizers like Nano Urea through foliar application, initiatives such as innovative spraying options like 'Kisan

Drones' and distribution of battery operated sprayers at retail points are undertaken. For this purpose, pilot training and custom hiring spraying services through Village Level Entrepreneurs are actively promoted.

iv. Fertilizer companies have undertaken extensive awareness and promotional activities to encourage the adoption of nano fertilizers across major agricultural states. These include farmer meetings, crop seminars, field demonstrations, field days, and institutional trials to educate farmers on product usage, nutrient efficiency, cost benefits, and crop performance.

v. The Fertilizer Companies have also partnered with ICAR institutes, Krishi Vigyan Kendras (KVKs), State Agricultural Universities, and State Agriculture Departments to conduct research, field trials, and training programmes for extension workers, retailers, and other stakeholders to promote the correct use of Nano fertilizers.

vi. To further increase awareness, companies have used television campaigns, Kisan Melas, agricultural exhibitions, wall paintings, hoardings, dealer displays, mobile campaigns, printed literature, and digital platforms such as YouTube and Facebook. Special outreach programmes, including Kisan Goshthis, Viksit Bharat Sankalp Yatra activities, and village-level campaigns, have also been organized.

vii. Manufacturers such as IFFCO and Coromandel International Limited (CIL) have informed that farmer feedback has been collected through interactions and testimonials. According to the companies, farmers have generally reported positive experiences with nano fertilizers and have shown willingness to continue using them.

With respect to enhance the affordability of Nano Urea, the Government of Gujarat provides a 50% subsidy on Nano Urea to farmers under a special support initiative to encourage adoption of these advanced fertilizers. Government of Rajasthan provides a subsidy of 50% on spraying cost for spraying Nano Urea. While, Government of Uttarakhand has made their use mandatory in demonstrations under Central and State schemes.

ANNEXURE A											
UREA POSITION IN MAHARASHTRA						DAP POSTION IN MAHARASHTRA					
(Fig. in MT)						(Fig. in MT)					
Sr. No.	Districts	Requirement of KHARIF 2026 upto July 26	Availability	Sale	Closing Stock as on 23.07.2026	Sr. No.	Districts	Requirement of KHARIF 2026 upto July 26	Availability	Sale	Closing Stock as on 23.07.2026
1	Ahilyanagar	54648	61790	41998	19792	1	Ahilyanagar	12994	12869	7918	4951
2	Akola	21183	25137	20366	4771	2	Akola	12483	8499	7243	1256
3	Amravati	26496	34759	21327	13432	3	Amravati	18177	11798	8786	3012
4	Beed	44643	59410	36269	23141	4	Beed	17155	15403	10909	4494
5	Bhandara	18699	22861	10713	12148	5	Bhandara	3942	4023	2974	1049
6	Buldhana	26289	41828	24907	16921	6	Buldhana	16425	17622	13954	3668
7	Chandrapur	34845	55584	33450	22134	7	Chandrapur	10731	9019	7415	1604
8	Ch.Sambhajinagar	74727	87956	61779	26177	8	Ch. Sambhajinagar	16060	16236	12849	3387
9	Dharashiv	15456	25280	16248	9032	9	Dharashiv	14016	12932	9376	3556
10	Dhule	35190	54275	32176	22099	10	Dhule	3942	7841	4997	2844
11	Gadchiroli	14835	20612	13101	7511	11	Gadchiroli	2920	2411	2007	404
12	Gondia	14904	17927	7944	9983	12	Gondia	2263	2927	2112	815
13	Hingoli	14145	18308	10794	7514	13	Hingoli	11169	8509	5548	2961
14	Jalgaon	84732	101102	60002	41100	14	Jalgaon	12410	14431	9410	5021
15	Jalna	50025	69399	41867	27532	15	Jalna	19783	25225	19085	6140
16	Kolhapur	38571	50848	32024	18824	16	Kolhapur	9125	12250	9374	2876
17	Latur	22149	30611	17956	12655	17	Latur	17082	16509	11049	5460
18	Nagpur	36846	48889	28542	20347	18	Nagpur	17958	13486	10093	3393
19	Nanded	41538	55418	35722	19696	19	Nanded	23579	33051	21760	11291
20	Nandurbar	33672	43620	28717	14903	20	Nandurbar	4964	6815	4717	2098
21	Nashik	58029	75572	46118	29454	21	Nashik	14089	19266	12064	7202
22	Palghar	8832	10860	8832	2028	22	Palghar	329	174	120	54
23	Parbhani	30291	37415	23968	13447	23	Parbhani	17958	14436	11047	3389
24	Pune	61755	65063	39929	25134	24	Pune	10366	9195	6001	3194
25	Raigarh	7590	7727	5440	2287	25	Raigarh	511	66	3	63
26	Ratnagiri	4554	6727	5384	1343	26	Ratnagiri	110	25	25	0
27	Sangli	29532	51000	30222	20778	27	Sangli	8541	10961	6102	4859
28	Satara	26358	33305	20774	12531	28	Satara	7154	9477	5687	3790
29	Sindhudurg	3795	5537	4165	1372	29	Sindhudurg	292	110	90	20
30	Solapur	68586	89491	48406	41085	30	Solapur	19564	17348	11239	6109
31	Thane	6693	5232	3724	1508	31	Thane	146	52	43	9
32	Wardha	23805	38883	22443	16440	32	Wardha	10439	5661	4540	1121
33	Washim	8970	11479	6239	5240	33	Washim	9344	7500	7144	356
34	Yavatmal	47817	57097	35793	21304	34	Yavatmal	18980	16086	12225	3861

ANNEXURE B

UREA POSITION IN MAHARASHTRA (Fig. in MT)					DAP POSTION IN MAHARASHTRA (Fig. in MT)				
Sr. No.	Districts	Requirement of RABI 2025-26	Availability	Sale	Sr. No.	Districts	Requirement of RABI 2025-26	Availability	Sale
1	Thane	2750	1610	1282	1	Thane	150	123	69
2	Palghar	2750	2673	2271	2	Palghar	500	526	378
3	Raigad	3750	2290	1808	3	Raigad	400	86	20
4	Ratanagiri	2000	1122	736	4	Ratanagiri	50	9	9
5	Sindhudurg	3250	1359	1053	5	Sindhudurg	100	8	5
6	Nashik	67500	99845	69166	6	Nashik	19500	34854	21936
7	Dhule	28500	44835	29451	7	Dhule	4500	7571	4656
8	Nandurbar	29000	40376	31083	8	Nandurbar	4000	7235	4011
9	Jalgaon	69500	116050	71609	9	Jalgaon	8500	19328	11244
10	Ahilyanagar	88500	107592	88967	10	Ahilyanagar	17300	24083	15412
11	Pune	74000	95957	70139	11	Pune	15500	17973	11501
12	Solapur	85500	125630	88258	12	Solapur	16500	36262	21135
13	Satara	41000	53834	39753	13	Satara	8750	13873	7364
14	Sangli	43000	65244	46160	14	Sangli	10500	13900	8901
15	Kolhapur	51500	70783	52646	15	Kolhapur	13500	18013	11795
16	Chh.Sambhajinagar	53500	86573	55870	16	Chh.Sambhajinagar	9500	22838	9815
17	Jalna	38000	64749	39627	17	Jalna	13000	36952	15878
18	Beed	37500	72586	48010	18	Beed	10500	21672	10895
19	Latur	22000	37045	23427	19	Latur	8250	17311	6783
20	Dharashiv	22000	33588	24087	20	Dharashiv	6500	17187	7768
21	Nanded	47500	73656	52259	21	Nanded	15000	37883	22178
22	Parbhani	21000	35397	22193	22	Parbhani	6500	17489	7703
23	Hingoli	17000	22715	14948	23	Hingoli	6250	8863	4223
24	Buldhana	27000	53445	40964	24	Buldhana	8250	20814	12040
25	Akola	15000	21777	18158	25	Akola	8750	9886	7319
26	Washim	17000	16140	14952	26	Washim	3500	7551	3145
27	Amravati	34500	41915	33041	27	Amravati	12750	16929	11452
28	Yavatmal	41000	60630	34686	28	Yavatmal	7000	16658	6494
29	Wardha	20500	32527	20683	29	Wardha	7250	7903	3698
30	Nagpur	46000	59191	43544	30	Nagpur	6250	15806	6987
31	Bhandara	21500	30509	22089	31	Bhandara	2750	5993	3773
32	Gondia	17000	22307	15614	32	Gondia	2500	4499	2985
33	Chandrapur	23000	46875	23292	33	Chandrapur	2000	10413	2818
34	Gadchiroli	11500	20522	13354	34	Gadchiroli	3750	5645	4162

